

F. No. 25/1/2016-PRP&P
National Human Rights Commission
(SRO Unit, PRP&P Division)

Mandav Adhikar Bhawan, 'C' Block,
GPO Complex, INA, New Delhi

Dated : 7 April 2017

C O R R I G E N D U M

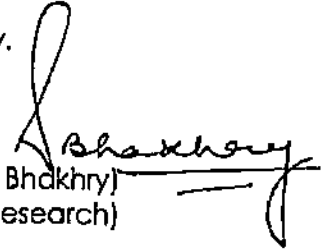
Subject : Constitution of NHRC Core Group on Trafficking, Women and Children

The National Human Rights Commission vide its Order of even number dated 3 April 2017, constituted its Core Group on Trafficking, Women and Children under the chairmanship of Shri S. C. Sinha, Member, NHRC.

2. Ms. Vijayalakshmi Arora, Director (Development Support & Child Rights), CRY – Child Rights and You, New Delhi is one of the Members of the above mentioned NHRC Core Group. The Commission received a request from Ms. Arora that for all future NHRC meetings and discussions, Ms. Komal Ganotra, Director, Policy, Advocacy, Research and Documentation (PRAD) may be called as key representative from CRY.

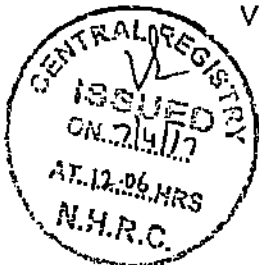
3. The Commission therefore accepts the nomination of Ms. Komal Ganotra for the NHRC Core Group on Trafficking, Women and Children. In place of Ms. Arora, henceforth Ms. Komal Ganotra will represent CRY in the NHRC Core Group on Trafficking, Women and Children.

The above issues with the approval of the competent authority.


(Dr. Savita Bhakhry)
Joint Director (Research)

To :

1. Prof. Vijay Raghavan, Dean - Social Protection Office, Centre for Criminology and Justice, School of Social Work, Tata Institute of Social Sciences, V.N. Purav Marg, Deonar, Mumbai – 400 088.
2. Shri Bhuwan Ribhu, National Secretary, Bachpan Bachao Andolan, L-6, Kalkaji, Delhi – 110019.
3. Ms. Ruchira Gupta, President, Apne Aap Women Worldwide, India, 1, Shasthifala Road, Kidderpore, Kolkata – 700 153.
4. Shri Ajeet Singh, Guria Swayam Sevi Sansthan, S-8/395, Khajuri Colony, Varanasi – 221 002 (Uttar Pradesh).



5. Dr. Indu Agnihotri, Director & Professor, Centre for Women's Development Studies, 25, Bhai Vjr Singh Marg (Gole Market), New Delhi - 110 001.
6. Ms. Bulbul Das, Member, All India Women's Conference, 6, Bhagwan Das Road, New Delhi - 110 001.
7. Ms. Kalpana Viswanath, Secretary, JAGORI, B-114, Shivalik Malviya Nagar, New Delhi - 110 017.
8. Mr. Azeem ur Rehman, General Manager-Coordination & Executive Director (Offg.), Bhoruka Charitable Trust (Head Office), 1-Parbhu Dayal Marg, Near Sanganer Airport, Sanganer, Jaipur - 302 029 (Rajasthan).
9. Ms. Razia Ismail, Convener, Indian Alliance for Child Rights, National Secretariat, c/o Women's Coalition Trust, C-37, (Lower GF), Gulmohar Park, New Delhi - 110 049.
10. Ms. Dipa Dixit, Former Member of NCPDR, D-41, Pamposh Enclave, New Delhi - 110 048.
11. Ms. Komal Ganoira, Director, Policy, Advocacy, Research and Documentation (PRAD), CRY - Child Rights and You, 632, Lane No. 3, Westend Marg, Saiad-ul-Ajaib, New Delhi - 110 030.
12. Ms. Rita Panicker Pinto, Executive Director, Butterflies India, U-4, Green Park Extension, New Delhi - 110 016.
13. Shri Chetan B. Sanghi, Joint Secretary, Ministry of Women & Child Development, Government of India, Shastri Bhawan, New Delhi - 110001.
14. Smt. Chhaya Sharma, DIG (Investigation), NHRC, New Delhi. *aut 7/4/2017*
15. Ms. Vijayalakshmi Arora, Director (Development Support & Child Rights), CRY - Child Rights and You, 632, Lane No. 3, Westend Marg, Saiad-ul-Ajaib, New Delhi - 110 030.

Copy for information to :

1. Hon'ble Chairperson *[Signature]*
2. Hon'ble Members *[Signature]*
3. Secretary General *[Signature]*
4. Director General (Investigation) *[Signature]*
5. Registrar (Law) *[Signature]*
6. Joint Secretary (T&R) *[Signature]*
7. Joint Secretary (P&A) *[Signature]*
8. US (C), US (E), US (GA), Sr. A.O., DD (M&C), AD (Pub.) *[Signature]*

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 (Dr. Savita Bhaktry)
 Joint Director (Research) 7/4/17